

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) NO.03 OF 2021

In the matter of:

Directorate of Economic Offences & anr

Appellant

Vs

Binay Kumar Singhania & Ors

Respondent

Present:

Ms Nandini Sen, Advocate for appellant.

Mr. Binay Kumar Singhania, Liquidator in person.

ORDER

(Virutal Mode)

08.02.2021-Heard Mr. Binay Kumar Singhania, Liquidator. He submits that he does not want to file any reply affidavit. He further submits that this appeal may be heard alongwith Company Appeal (AT)(Insolvency) No.935/2020.

Learned counsel for the appellant has no objection. It is directed that this appeal be listed alongwith Company Appeal (AT)(Insolvency) No.935/2020 on **17.2.2021**.

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam